GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.189 ANSWERED ON 17.07.2017

DISINVESTMENT OF ITDC HOTELS

189. SHRIMATI POONAM MAHAJAN:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has approved the process of disinvestment of hotels/properties of the India Tourism Development Corporation (ITDC) Limited in the country and if so, the details thereof and the reasons therefor;
- (b) the number of hotels/properties that will undergo disinvestment, State-wise;
- (c) whether the amount of funds realised from disinvestment proceeds will be used to promote tourism industry in the respective States and if so, the details thereof;
- (d) the details and number of hotels/properties of the ITDC Limited located in the State of Maharashtra; and
- (e) the time frame by which the Government is expected to disinvest hotels/properties of ITDC Limited?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

- (a) & (b): Government of India, which envisages that running and managing hotels on professional lines is not the work of Government or its entities, has directed ITDC to transfer to the State Governments or go in for joint leasing with the State Government, the following hotels/properties of India Tourism Development Corporation (ITDC) Ltd.:
 - i) Hotel Lake View Ashok, Bhopal, Madhya Pradesh,
 - (ii) Hotel Brahmaputra Ashok, Guwahati Assam,

- iii) Hotel Bharatpur Ashok, Bharatpur, Rajasthan,
- iv) Hotel Lalitha Mahal Palace, Mysore, Karnataka,
- (v) Hotel Jaipur Ashok, Jaipur, Rajasthan,
- (vi) Hotel Donyi Polo Ashok, Itanagar, Arunachal Pradesh,
- (vii) Hotel Pondicherry Ashok, Pondicherry, Puducherry,
- (viii) Hotel Patilputra Ashok, Patna, Bihar,
- (ix) Incomplete hotel project of Hotel Gulmarg Ashok, Gulmarg, Jammu & Kashmir,
- x) Incomplete Hotel project of Anandpur Sahib, Punjab,
- xi) Hotel Kalinga Ashok, Bhubaneswar, Odisha,
- xii) Hotel Ranchi Ashok, Ranchi, Jharkhand,
- xiii) Hotel Janpath, New Delhi (transfer to Ministry of Urban Development, Government of India), and
- xiv) Hotel Nilachal Ashok, Puri, Odisha.
- (c): The transfer proceeds which may accrue from the above will be used by ITDC for strengthening its remaining corporate business.
- (d): No, Madam. There is no hotel property of ITDC in the State of Maharashtra.
- (e): The transfer of ITDC hotel properties to concerned State Governments is a continuous and ongoing process which involves the consent of the concerned State Governments as well.
